

amounting to US\$ 35 million.

(c) and (d). Do not arise.

Decision Taken by Narmada Control Authority on Narmada Main Canal

10168. SHRIMATI VASUNDHARA RAJE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Narmada Control Authority (NCA) has decided to construct the Narmada main canal in phases;

(b) if so, the details of the decision taken by NCA in this regard; and

(c) whether the views of the State of Rajasthan was taken into consideration while taking decision?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b). The construction of the Narmada Main Canal has been planned by the Government of Gujarat in two phases to be completed by the year 2002. Phase-I of the Canal envisages construction upto 144 km. i.e. upto Mahi crossing which is programmed to be completed by 1993-94. In the second phase the construction will be completed upto Rajasthan border.

(c) The State Government of Rajasthan is represented on Narmada Control Authority which considers the programmes of constructions of the Narmada projects.

Research and Training in the Field of Housing and Human Settlement

10169. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have taken steps in increasing research and training in the field of housing and human settlement;

(b) whether the Housing and Urban Development Corporation (HUDCO) has also taken any steps in that regard;

(c) if so, the details thereof; and

(d) the other steps being taken either by HUDCO or by Government in removing the problem of housing in the country?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) The Government through its various organisations/institutions like NBC, HUDCO, CBRI and Regional Research Stations have been encouraging research and training in the field of housing and human settlements.

(b) and (c). The Human Settlement Management Institute set up by HUDCO in 1985 functions as Research and Training institute in the field of housing and human settlement. It collaborates under different programmes with various specialised institutions and conducts regular training courses for the upgradation of technical and managerial skills of professionals engaged in housing and human settlements.

(d) HUDCO finances housing and infrastructure development schemes all over the country, to State housing agencies, local bodies and cooperative sector, etc. 55% of HUDCO's annual funds are allocated for housing for EWS and LIS beneficiaries with emphasis on low cost housing.

HUDCO is also participating in the equity capital of enterprises manufacturing low cost building material and components by utilising locally available materials including industrial and agricultural wastes.

A net-work of Building Centres are being set up with grant by Central Govt. and loan by HUDCO to provide training in low cost housing technologies and by promoting entrepreneurial activity for housing construction.

Under the Action Plan announced by the Govt. following Central Sector/Centrally Sponsored Schemes have been launched with a view to providing shelter to various target groups:-

(a) Night Shelter Scheme for footpath dwellers in major urban Centres.

(b) Low Cost Sanitation Scheme for Liberation of Scavengers.

(c) Urban Basic Services Scheme.

In addition, Shelter Upgradation Scheme as a component of Nehru Rojgar Yojana has also been launched.

Handloom Products in Andhra Pradesh

10170. SHRI M. M. PALLAM RAJU: Will the Minister of TEXTILES be pleased to state:

(a) the estimated number of handloom weavers in Andhra Pradesh;

(b) the items of cloth that have been identified/reserved for manufacture by the handloom sector only;

(c) the production of these items in Andhra Pradesh during the last three years;

(d) whether there is a proposal for the revision of the list of items reserved for being manufactured by the handloom sector; and

(e) if so, the number of items likely to be put on the list?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) According to the National handloom Census (1987-88) there are about 4.53 lakh persons engaged in handloom weaving and preparatory work in Andhra Pradesh.

(b) The following 22 items were reserved for exclusive production by handlooms under the Handlooms (Reservation Articles for Production) Act, 1985.

1. Cotton Sarees with woven borders or headings and with extra warp or extra weft.
2. Kota Doria Sarees,
3. Tie and Dye Saree and Material,
4. Cotton Dhoties with woven borders with extra warp in the borders,
5. Cotton Gamcha woven in loose weave and Angavastram with extra warp in the border.
6. Check Lungies,
7. Cotton check shirtings,
8. Cotton crepe fabrics,
9. Towels with borders or headings,
10. Khes & Furnishing woven in double cloth weave and Bedsheet, Bed cover and Counter pane with woven borders or headings,
11. Table cloth, Table mat & Napkins having woven borders on all the four sides,
12. Cotton Dusters and Bastas woven using yarn of counts not exceeding 10s,